## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 513 TO BE ANSWERED ON 03.12.2025

#### **NEW RAILWAY LINES IN SABARKANTHA**

### †513. SMT. SHOBHANABEN MAHENDRASINH BARAIYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is undertaking construction of a new railway lines in the Sabarkantha Lok Sabha Constituency of Gujarat;
- (b) if so, the details thereof;
- (c) whether the Government is aware that the construction of these new railway lines is currently going on at a very slow pace;
- (d) if so, the reasons therefor; and
- (e) whether the Government has set any deadline for completion of these projects and if so, the details thereof?

#### **ANSWER**

# MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

## (SHRI ASHWINI VAISHNAW)

(a) to (e): To improve the rail connectivity of the area situated in Sabarkantha Constituency, Himmatnagar - Khed Brahma Gauge Conversion project (55 Km) has been completed recently.

Further, Taranga Hill-Ambaji-Abu Road (116 Km) new line project, which passes through Sabarkantha Constituency has also been

sanctioned and work has been taken up. An expenditure of ₹980 crore has been incurred on this project upto March 2025 and an outlay of ₹236 crore has been provided for this project for the financial year 2025-26.

To further improve the connectivity in the region, following surveys have been sanctioned. The field survey work has been taken up for preparation of the Detailed Project Report (DPR):

SN	Name of Surveys	Length (Km)
1	Khed Brahma-Ambaji New Line	46
2	Ahmedabad-Himmatnagar Doubling	93

After preparation of DPR, sanctioning of project requires consultation with various stake-holders including State Governments and necessary approvals viz. appraisal of NITI Aayog, Ministry of Finance etc. As sanctioning of projects is a continuous and dynamic process, exact timelines cannot be fixed.

Completion of Railway project/s depends on various factors which include the following:

- Land acquisition
- Forest clearance
- Shifting of infringing utilities
- Statutory clearances from various authorities
- Geological and topographical conditions of area
- Law and order situation in the area of project site
- Number of working months in a year for particular project site etc.

All these factors affect the completion time and cost of the project/s.

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